



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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No. 283 Dispur, Tuesday, 30th June, 2020, 9th Asadha, 1942 (S. E.)

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 30th June, 2020

**No. LGL.61/2020/3.-** The following Ordinance which was promulgated by the Governor of Assam on 25/06/2020 is hereby published for general information.

**ASSAM ORDINANCE NO. III OF 2020**  
**THE CONTRACT LABOUR (REGULATION AND ABOLITION)**  
**(ASSAM AMENDMENT) ORDINANCE, 2020**

## AN ORDINANCE

further to amend the Contract Labour (Regulation and Abolition) Act, 1970, in its application to the State of Assam.

**Preamble**                      Whereas the Legislative Assembly of the State of Assam is not in session and the Governor of Assam is satisfied that circumstances exist which render it necessary for him to amend the Contract Labour Regulation and Abolition Act, 1970, hereinafter referred to as the principal Act, in its application to the State of Assam;

Central  
Act No  
37 of  
1970

Now, therefore, in exercise of the powers conferred under clause (1) of Article 213 of the Constitution of India, the Governor of Assam is pleased to promulgate in the Seventy-first Year of the Republic of India, the following Ordinance, namely:-

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|---|---|
| <b>Short title, extent and commencement</b> | 1. (1) This Ordinance may be called the Contract Labour (Regulation and Abolition) (Assam Amendment) Ordinance, 2020.   |
|   | (2) It extends to the whole of Assam.   |
|   | (3) It shall come into force at once.   |
| <b>Amendment in section 1.</b>              | 2. In the principal Act, in section 1, in sub-section (4),-   |
|   | (i) in clause (a), in the first line, for the word "twenty" appearing in between the words "which" and "or more", the word "fifty" shall be substituted.              |
|   | (ii) in clause (b), in the proviso, in fourth line, for the word "twenty", appearing in between the words "than" and "as may", the word "fifty" shall be substituted. |

**Prof. JAGDISH MUKHI,**  
Governor of Assam.

**S. M. BUZAR BARUAH,**  
Commissioner & Secretary to the Govt. of Assam,  
Legislative Department, Dispur.